

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION No. 1561  
TO BE ANSWERED ON 26.07.2018**

**TEMPORARY STAFF IN DD KENDRA, BHUBANESWAR**

**1561. SHRI BHARTRUHARI MAHTAB:**

**Will the Minister of INFORMATION and BROADCASTING be pleased to state:**

- (a) the number of temporary staff on assignment working in Doordarshan Kendra, Bhubaneswar as on date;
- (b) whether the Government is aware that the said staff have been working in Doordarshan Kendra, Bhubaneswar on temporary strength for more than 10 years;
- (c) if so, the details thereof and the reasons for not regularizing them;
- (d) the number of requests received by the Government for regularization of the said temporary staff during each of the last three years and the current year along with the action taken/ being taken by the Government on such requests so far; and
- (e) the other steps taken/ being taken by the Government to regularize the said staff along with the achievements made therein?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]**

(a) to (e) Prasar Bharati has informed that 110 casual assignees are working in DDK Bhubaneswar as on date.

The staff is engaged purely on temporary basis. Doordarshan has a vast network of studio centres and other offices across the country. The requirements of manpower are based on operational and programme contingency. Casual assignees are engaged on need basis and are paid as per DD rate card/ Fee structure. There is no provision or scheme available at present to regularise the service of these assignees in Doordarshan. Accordingly, the requests received for regularization of temporary staff have been disposed of.

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